



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 03.03.2026

NOTICE

Please take notice that the following matters listed in the Court – IV on 02.03.2026 were not taken up. The next date of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 533 of 2019 & I.A. No. 2447 of 2021 Part Heard	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors. With	02.03.2026	02.04.2026
2.	Comp. App. (AT) (Ins) No. 944 of 2022 & I.A. No. 2679 of 2022 Part Heard	SPS Steels Rolling Mills Ltd. & Anr. Vs. MSTC Ltd. & Anr.	02.03.2026	02.04.2026
3.	Comp. App. (AT) (Ins) No. 27 of 2022 & I.A. No. 90 of 2022 Part Heard	MSTC Ltd. Vs. Crest Steel & Power Ltd. & Ors. With	02.03.2026	02.04.2026
4.	Comp. App. (AT) (Ins) No. 913 of 2021 & I.A. No. 2458 of 2021 Part Heard	MSTC Ltd. Vs. Crest Steel & Power Pvt. Ltd.	02.03.2026	02.04.2026

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)